

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3988
ANSWERED ON:14.12.2000
RESERVATION OF SCS/STS
HEMA GAMANG

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) the number of persons appointed to the post of Chairman, Member, Part-time Member and Member Secretary to the Law Commission of India during the last three years and the number of persons belonging to SCs/STs appointed to the said posts and their percentage of the total number of posts;
- (b) whether the adequate representations have not been given to SCs/STs in different organisations under his Ministry;
- (c) if so, the reasons therefore; and
- (d) the steps taken by the Government in this regard?

Answer

MINISTER OF LAW, JUSTICE & COMPANY AFFAIRS AND SHIPPING (SHRI ARUN JAITLEY)

(a) The following appointments were made in Law Commission of India during the last three years:-

15th Law Commission (1.9.1997 to 31.8.2000)

No.	SC	ST	%age
Chairman	1	-	- -
Full-time Member	2	-	- -
Part-time Member	3	-	- -
Member Secretary	3	1	33

Total: 9 - 1 11

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16th Law Commission (1.9.2000 to date)

Chairman	1	-	- -
Full-time Member	1	-	- -
Part-time Member	-	-	- -
Member Secretary	1	-	- -

Total: 3 - - -

(b) & (d) Adequate representation is given to persons belonging to SCs/STs in different organizations in this Ministry as per instructions of the Government of India in this behalf.

(c) Does not arise.